

**GOVERNMENT OF INDIA**  
MINISTRY OF URBAN DEVELOPMENT

LOK SABHA  
UNSTARRED QUESTION No. 6261  
TO BE ANSWERED ON 12.04.2017

VIJAYAWADA METRO RAIL PROJECT  
No. 6261     Shri Y.S. Avinash Reddy

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Government has received any proposal from the Government of Andhra Pradesh for construction of Vijayawada Metro Rail Project and if so, the details thereof;
- (b) Whether the funds to this project is to be totally borne by the Union Government as per the Andhra Reorganisation Act and if so, the details thereof;
- (c) whether the Government has accepted to release only twenty percent of the project cost contrary to hundred percent; and
- (d) if so, the details thereof and the reasons therefor?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT  
(SHRI RAO INDERJIT SINGH)

- (a) Yes, Madam. The proposal for Vijayawada Metro Rail Project has been received in the Ministry. As per Detailed Project Report (DPR), the project is proposed for a length of approximately 26 Kms at an estimated cost of Rs. 6,847 crores. It is proposed to be implemented through a 50:50 joint venture special purpose vehicle of Government of India and Government of Andhra Pradesh.

(b) No, Madam.

(c) & (d): As per National Urban Transport Policy (NUTP), 2006, Government of India provides financial support subject to a ceiling of 20% of the capital cost of metro rail projects (excluding land, R&R and State taxes) through equity and subordinate debt, in the projects taken up through a jointly owned 50:50 Special Purpose Vehicle (SPV) of Government of India and the concerned State Government with equal equity holding.

\*\*\*\*\*